

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 70 OF 2014

Dated: 15th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Indian Power Corporation Ltd.

.... Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Priya Singh
Mr. Vivek Mathur

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Umesh Prasad
Mr. Mohit Rai for R-1

Mr. M. G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **16.01.2018.**

**(I.J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**